

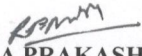
**OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATNA**  
**-CUM-**  
**CONVENOR, CO-ORDINATION COMMITTEE**

**NOTICE**  
**(Employment notice no. 1/2016)**

**PATNA, DATED 21<sup>TH</sup> JANUARY, 2019**

This is for information to the candidate mentioned in the list below, that having considered their respective representations regarding extension of time to join the post / issue appointment letter in connection with the appointment to the post of Clerk pursuant to the employment notice no. 1/2016 has been **rejected** by the Co-ordination Committee in its meeting dated 20-01-2019.

<b>Sl. No.</b>	<b>Name of candidate</b>	<b>Date of representation</b>	<b>Roll No.</b>	<b>Place where posting has been made</b>
1.	Raviranjana	05-01-2019	2016142977	Begusarai
2.	Shravan Kumar	02-01-2019 & 05-01-2019	2016106315	Patna
3.	Somnath Gupta	03-01-2019	2016172750	Jehanabad

  
**(RUDRA PRAKASH MISHRA)**  
District & Sessions Judge, Patna  
-cum-  
Convenor, Co-ordination Committee  
21-01-2019